

[Translation]

**LPG connections in Madhya Pradesh**

3473. SHRI PHOOL CHAND VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of applicants registered for LPG so far in various towns of Madhya Pradesh; and

(b) the time by which LPG connections are likely to be issued to them?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) As on 1.4.91 there were 3.38 lakhs Persons on the waiting list in Madhya Pradesh. Efforts are on to give LPG connections to as many applicants as possible in Madhya Pradesh.

[English]

**Refining of crude oil produced from Cauvery basin**

3474. SHRI C. SRINIVASAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have worked out any plan for refining the crude oil produced from the oil wells in Cauvery basin; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) M/s Madras Refineries Limited is setting up a 0.5 MMTPA crude distillation unit at Panangudi village in Thanjavur District at a cost of Rs.114.30 crores.

**Cost of Power Projects**

3475. SHRIMATI BASAVARAJESWARI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the devaluation of the rupee has pushed up the cost of power projects substantially both in Central and State sectors;

(b) if so, the extent of increase; and

(c) the steps taken or proposed to be taken to meet the escalation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The impact of recent depreciation in the value of Rupee is likely to be over Rs. 6400 Crores.

(c) This aspect would be kept in view while finalising the Eighth Five Year Plan (1992—97).

**Chandil Thermal Power Plant**

3476. SHRI SURYA NARAYAN SINGH: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Chandil Thermal Power Project in Bihar is pending for approval;

(b) if so, the reasons for delay in according approval; and

(c) the time by which the approval is likely to be accorded?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) The proposal for setting up 2x250 MW Thermal Power Plant by M/s RPG Enterprises Ltd. in Singhbhum dist. of Bihar was received in the Central Electricity Authority in January, 1991. Inputs such as coal linkage, compliance of Sec. 29 of Electricity (Supply) Act, 1948, and clearance from Environment and Forests are yet to be tied up. The proposal would be taken up for techno-economic appraisal of CEA as soon as these inputs are tied up.

**Setting up of Coal Stockyard at Vijayawada**

3477. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COAL be pleased to state:

(a) whether the Government have received any representation for setting up a coal stockyard at Vijayawada for effectively and timely serving of the consumers in and around the district;

(b) if so, the action taken thereon; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) to (c) The Government does not seem to have received any specific representation for setting up of a coal stockyard at